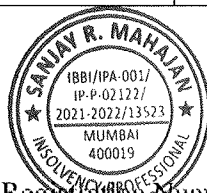


MODIFIED FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PROTOCOL MARINE SERVICES PRIVATE LIMITED OPERATING IN
CNF AGENT, TRANSPORTATION INDUSTRY AT MUMBAI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Protocol Marine Services Private Limited CIN No. U63090MH2001PTC133857
2.	Address of the registered office	1502/A, 15 th Floor Universal Magestic, P.L. Lokhande Marg, Chembur (W) Mumbai Maharashtra-400043 India
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	1502/A, 15 th Floor Universal Magestic, P.L. Lokhande Marg, Chembur (W) Mumbai Maharashtra-400043 India
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	3
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by writing an email to the RP
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) ("Invitation")
10.	Last date for receipt of expression of interest	6 th April, 2023
11.	Date of issue of provisional list of prospective resolution applicants	16 th April, 2023
12.	Last date for submission of objections to provisional list	21st April, 2023
13.	Process email id to submit EOI	protocolmarine.cirp@gmail.com



[Signature]
Sd/-
Sanjay Mahajan
Resolution Professional

Registration Number: IBBI/IPA-001/IP-P02122/2021-22/13523
Registered Address: 3/3, Mohanlal Mansion, Bhandarkar Road,
Matunga Central, Mumbai – 400019
For Protocol Marine Services Private Limited

Date: 22nd March, 2023
Place: Mumbai

POSSESSION NOTICE [See Rule 8(i)] For Immovable Property

Whereas, The undersigned being the Authorised Officer of State Bank of India, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated 15.01.2023 calling upon borrower to repay the amount within 60 days from the date of receipt of said notice.

The Borrowers/Guarantors having failed to repay the amount, notice is hereby given to the Borrowers/Guarantors and the public in general that the undersigned has taken Symbolic Possession of the property described herein below in exercise of powers conferred on him under Section 13 (4) of the said Act read with the Rule 8 of the said Rule of the Securitisation (Enforcement) Rules, 2002, on this 21st Day of March 2023.

The Borrowers/Guarantors in particular and the public in general is hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of State Bank of India for the amount and interest thereon.

The Borrowers attention is invited to provisions of Section 13(b) of the Act, in respect of time available, to redeem the secured assets.

Name of Borrower	Description of the Property Mortgaged	Outstanding Amount
Mr. Imtiaz Ansari (Loan Ac. 41250168019)	Flat No. 408, 4th Floor, A Wing "Bliss Residency", Survey No. 31/1 A, Village Dahomte, Tal. Karjat, Dist. Raigad - 410101.	Rs. 27,06,905/- with further interest, expenses & other charges as per terms.

Date: 22-03-2023
Place: Panvel
Authorised Officer
State Bank of India

PUBLIC NOTICE

This is to inform that the Nawab Mohammed Ahmedullah Khan S/O. Late Nawab Mohammed Kabeeruddin Khan and Nawab Mohammed Azeemuddin Khan S/O. Late Nawab Mohammed Kabeeruddin Khan is the owner of the land in survey no's 12/1, 12/2, 12/3 and 12/4 and also the Survey No. 104, area 14.16 are H 0-22, are total area H-4-38 are and city Survey No. 11, area 16834.25 Sq.Meters and city Survey No. 11 A area 1543.50 Sq.Mts. and city Survey No. 118 area 16222.25 Sq.Mts. situated at khandaula sub-district of poona Maharashtra, Taluqa Maival Through the decree passed by the Honorable High Court of Telangana. In which Kabeeruddin Khan is the Defendant No.9 in the suit and the one and only Dildarunissa Begum PLANTIFF No.1 in a case of CS No.1471958. If anyone is in retaining and claiming the above said property by name of Lutfuludaula Bahadur then they are at their own risk as because he is only the supervisor of the matruka properties and his family member does not have any rights to claim the property and title or ownership. It was then that Lutfuludaula was appointed Amr under the Farman dated 29th Rajab, 1345 H (4-2-1927) A.D. If at all anybody is allowing such persons to retain the above said property then they are liable for criminal proceedings under the court of law.

Mohammed Azeemuddin Khan (advocate)
MOBILE No.8247804447, 8121608055

Piramal Capital & Housing Finance

Registered Office Address: Unit No.601, 6th Floor Piramala Amiti Building, Piramal Agastya Corporate Park, Kamani Junction, Opp Fire Station, LBS Marg, Kurla (West), Mumbai- 400 070.

CIN: L65910MH1984PLC032639, Web Site: www.piramalfinance.com

Branch Address: Dhiraug, Building "A" Ground & 1st Floor, Beside Axis Bank, Opp. Monalisa Building, Ahir Road, Hari Niwas Circle, Naupada, Thane (West)- 400602.

DEMAND NOTICE

Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement Of Security Interest Act, 2002 read with Rule 3 (1) of the Security Interest (Enforcement) Rules, 2002. The undersigned is the Authorised officer of Piramal Capital & Housing Finance Limited (PCHFL) [formerly known as Dewan Housing Finance Corporation Ltd. (DHFL)] under Securitisation And Reconstruction Of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act). In exercise of powers conferred under Section 13(12) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, the Authorised Officer has issued Demand Notices under Section 13(2) of the said Act, calling upon the following Borrower(s) (the "said Borrower(s)"), to repay the amounts mentioned in the respective Demand Notice(s) issued to them that are also given below. In connection with above, Notice is hereby given, once again, to the said Borrower(s) to pay to PCHFL, within 60 days from the publication of this Notice, the amounts indicated herein below, together with further interest as detailed in the said Demand Notice(s), from the date(s) mentioned below till the date of payment and/or realization, payable under the loan agreement read with other documents/writings, if any, executed by the said Borrower(s). As security for due repayment of the loan, the following assets have been mortgaged to PCHFL by the said Borrower(s) respectively.

Name of the Borrower(s)/ Guarantor(s)	Demand Notice Date and Amount with NPA date	Description of secured asset (Immovable property)
(LC No. 11200000173 of Vashi Branch) Satish Kumar Valloli Kannadi (Borrower) Sindhu Veedu Rettar (Co Borrower 1)	25-02-2023/ Rs. 5,41,236/- (Five lakh Forty One Thousand Two Hundred Thirty Six Only) NPA (08-01-2023)	Flat No. 003, Building No. 01, Balsam Garden, Near Talaja Mide, Behind N. K. Public School Panvel. Navi Mumbai Maharashtra:- 410208
(LC No. 11200003901 of Vashi Branch) Satish Kumar Valloli Kannadi (Borrower) Sindhu Veedu Rettar (Co Borrower 1)	25-02-2023/ Rs. 3,95,312/- (Three lakh Ninety Five Thousand Three Hundred Twelve Only) NPA (08-01-2023)	Flat No. 003, Building No. 01, Balsam Garden, Near Talaja Mide, Behind N. K. Public School Panvel. Navi Mumbai Maharashtra:- 410208
(LC No. 18800001107 of Nallasopara Branch) Dilkhusht Shantilal Jain (Borrower) Shantilal Balchand Jain (Co Borrower 1)	25-02-2023/ Rs. 17,46,479/- (Seventeen lakh Forty Five Thousand Four Hundred Seventy Nine Only) NPA (08-01-2023)	Flat No. 103, 1st Flr, Wing D, Bldg No.1 Omkar Plaza, Behind Nachraj Avenue, Padmavati Ngr, Next to Bolinj Naka, Virar West Thane Maharashtra:- 401303
(LC No. 18800002693 of Nallasopara Branch) Dilkhusht Shantilal Jain (Borrower) Shantilal Balchand Jain (Co Borrower 1)	25-02-2023/ Rs. 4,17,042/- (Four lakh Seventeen Thousand Forty Two Only) NPA (08-01-2023)	Flat No. 103, 1st Flr, Wing D, Bldg No.1 Omkar Plaza, Behind Nachraj Avenue, Padmavati Ngr, Next to Bolinj Naka, Virar West Thane Maharashtra:- 401303
(LC No. 11200004213 of Vashi Branch) Prafulla J Tribhuwan (Borrower) Roselin P Tribhuwan (Co Borrower 1)	25-02-2023/ Rs. 14,96,842/- (Fourteen lakh Ninety Six Thousand Eight Hundred Forty Two Only) NPA (08-01-2023)	Flat No 303, 3rd Floor, Crescent Gardenia Bld, Gagangiri Vihar Near Gagangiri Ashram Khopli Raigad Maharashtra:- 410203
(LC No. 11200005195 of Vashi Branch) Prafulla J Tribhuwan (Borrower) Roselin P Tribhuwan (Co Borrower 1)	25-02-2023/ Rs. 5,26,638/- (Five lakh Twenty Six Thousand Six Hundred Thirty Eight Only) NPA (08-01-2023)	Flat No 303, 3rd Floor, Crescent Gardenia Bld, Gagangiri Vihar Near Gagangiri Ashram Khopli Raigad Maharashtra:- 410203
(LC No. 11200009557 of Thane Branch) Ritesh P Talashikar (Borrower) Smita P Talashikar (Co Borrower 1) Ganesh J Mali (Co Borrower 2) Sgk Group (Guarantor 1)	25-02-2023/ Rs. 29,68,550/- (Twenty Nine lakh Sixty Eight Thousand Five Hundred Fifty Only) NPA (09-12-2022)	Flat No 1608, 16 Th Floor, B Wing, Versatille Valley, Nilje Gaon, Dombivali E, Thane Maharashtra:- 421201
(LC No. 11100006852 of Virar Branch) Kalpana Akhlesh Singh (Borrower) Akhlesh Ramakant Singh (Co Borrower 1)	25-02-2023/ Rs. 34,26,543/- (Thirty Four lakh Twenty Six Thousand Five Hundred Forty Three Only) NPA (08-01-2023)	F.No. 501, 5th Flr, Bldg No.01, Avenue J Rustonjee Evershine Global City Avenue J Bldg No.01 To 06 Chsl, Nr Yazu Bldg No. 01 To 06 Chsl, Nr Yazu Park, Virar West Thane Maharashtra:- 401303
(LC No. 00500001190 of Fort Branch) Malcom Michael Albuquerque (Borrower) Vijaya Malcom Albuquerque (Co Borrower 1)	25-02-2023/ Rs. 16,58,776/- (Sixteen lakh Fifty Eight Thousand Seven Hundred Seventy Six Only) NPA (08-01-2023)	Studio Apartment No. F-4, 1st Flr, Mystica Lonavala, Old Kandala Road, Lonavala, Pune Pune Maharashtra:- 410401
(LC No. 11100003938 of Virar Branch) Milind Narendra Gupta (Borrower) Archana Milind Gupta (Co Borrower 1)	25-02-2023/ Rs. 24,02,377/- (Twenty Four lakh Two Thousand Three Hundred Seventy Seven Only) NPA (08-01-2023)	Flat No. 704, 7th Flr, E Wing, Bldg No 23 Type Q3, Bhayva Heights, Sect VII, Nr. Acropolis, Hdli Layout, Dongar Virar West Thane Maharashtra:- 401303
(LC No. 00500003266 of Fort Branch) Narendra V Parmar (Borrower) Anju N Parmar (Co Borrower 1)	25-02-2023/ Rs. 6,24,289/- (Six lakh Twenty Four Thousand Two Hundred Eighty Nine Only) NPA (09-12-2022)	Flat No. 201, 2nd Floor, A Wing Shree Prahlad Ltd, B.P. Cross Road Nr. Saibaba Hospital Bhaindar East. Thane Maharashtra :- 401105
(LC No. 05000026438 of Mumbai Metro Branch) Devamani Kanooja (Borrower) Meera Devamani Kanooja (Co Borrower 1)	25-02-2023/ Rs. 15,85,791/- (Fifteen lakh Eighty Five Thousand Seven Hundred Ninety One Only) NPA (08-01-2023)	Flat No. 306, 3rd Flr, Wing A, Bldg No.7, Navkar A, Near Nakoda Heights, Funfesta Cinema Lane, Nilomer Nallasopara West. Thane Maharashtra:- 401203
(LC No. 04500005848 of Thane Branch) Rajendra Pandit Baviskar (Borrower) Savita Rajendra Baviskar (Co Borrower 1)	25-02-2023/ Rs. 8,61,243/- (Eight lakh Sixty One Thousand Two Hundred Forty Three Only) NPA (08-01-2023)	Shop No.1, Gr Floor, Wing B, Building No.1 Shree Krishna Residency Next to Cancer Hospital Badlapur West Thane Maharashtra :- 421504
(LC No. 11300004418 of Panvel Branch) Ruda Rita Patel (Borrower) Ratan Ruda Patel (Co Borrower 1)	25-02-2023/ Rs. 21,26,119/- (Twenty One lakh Twenty Six Thousand One Hundred Nineteen Only) NPA (09-11-2022)	Flat No 202, 2nd Floor, Bldg No 3 Balaji Lifestyle, Sukhapur Village Palidevad, Panvel Raigad Raigad Maharashtra:- 410206
(LC No. 06900006816 of Kalyan Branch) Indrasen Padmakar Parkar (Borrower) J P Parkar (Co Borrower 1)	25-02-2023/ Rs. 13,89,129/- (Thirteen lakh Eighty Nine Thousand One Hundred Twenty Nine Only) NPA (08-01-2023)	Flat No. 703, 7th Floor, R-2 Building Amrut Vishwas, Next to Motim Greens Boradpada Road, Badlapurga Badlapur West Thane Maharashtra:- 421504
(LC No. 05000029747 of Mumbai Metro Branch) Akash Goyal (Borrower) Shruti Goyal (Co Borrower 1)	25-02-2023/ Rs. 57,47,041/- (Fifty Seven lakh Forty Seven Thousand Fourty One Only) NPA (08-01-2023)	Flat No.402, 4th Flr, Wing 11, Liv Smart, Premiere Road, Opp. Don Bosco Institute Of Technology, Kurla West, Mumbai Mumbai Suburban Maharashtra:- 400070
(LC No. 20700004190 of Kharghar Branch) Arjun Divanshging Bisht (Borrower) Bharti Arjun Bisht (Co Borrower 1)	25-02-2023/ Rs. 4,99,737/- (Four lakh Ninety Nine Thousand Seven Hundred Thirty Seven Only) NPA (08-01-2023)	Flat No-301, 3rd Flr, C Wing, Project-1 Karm Garden, Bldg No.1 Jaai Near Shiv Temple, Chikhholi Ambarnath Thane Maharashtra:- 421501
(LC No. 14000001616 of Borivali West Branch) Prabhakar J Rai (Borrower)	25-02-2023/ Rs. 16,94,218/- (Sixteen lakh Ninety Four Thousand Two Hundred Eighteen Only) NPA (08-01-2023)	Flat No. 101, 1st Floor, D Wing, Building No. 01, Sai Kailash Apartment, Next To Mann Church, Maan Boisar East Thane Maharashtra:- 401501
(LC No. 04500007016 of Thane Branch) Manshinge Ramadhar Yadav (Borrower) Sunita Mansing Yadav (Co Borrower 1)	25-02-2023/ Rs. 21,05,745/- (Twenty One lakh Five Thousand Seven Hundred Forty Five Only) NPA (10-12-2022)	Flat No. 002, Gr Floor, Bldg No. B-3, Gayatri Residency, Thane Bhiwandi Rd, Opp. Khandagale Estate, Purna Bhiwandi, Thane Thane Maharashtra:- 421302
(LC No. 11300005359 of Panvel Branch) Abhishek K Dubey (Borrower) Mukesh Kumar K Dubey (Co Borrower 1) Ruby Abhishek Dubey (Co Borrower 2)	25-02-2023/ Rs. 43,23,899/- (Forty Three lakh Twenty Three Thousand Eight Hundred Ninety Nine Only) NPA (08-01-2023)	Flat No.1301, 13th Flr, Tricity Enclave Plot No 48, Nr Lakanhis Waves Sector 9, Ulwe Ulwe, Navi Mumbai Thane Maharashtra:- 400705
(LC No. 04500007311 of Thane Branch) Sadanand B Pote (Borrower) Tai Bharat Pote (Co Borrower 1)	25-02-2023/ Rs. 23,95,054/- (Twenty Three lakh Ninety Five Thousand Fifty Four Only) NPA (08-01-2023)	Unit No 17, Plot No A-33 Trilok Chsl, Sec 12 Near Pranam Hotel Kharghar, Navi Mumbai Raigad Maharashtra:- 421010
(LC No. 05000031334 of Mumbai Metro Branch) Rakesh Jaishankar Nair (Borrower) Ramani Jaishankar Nair (Co Borrower 1)	25-02-2023/ Rs. 7,57,864/- (Seven lakh Fifty Seven Thousand Eight Hundred Sixty Four Only) NPA (08-01-2023)	Room No. 3, Gr Flr, Parimala Chsl Plot No. 244, Shiv Mandir Lane, Shivganga Nagar, Ambarnath E. Thane Thane Maharashtra:- 421501
(LC No. 04500008928 of Thane Branch) Abdul Alm Shaikh (Borrower) Sana Shaikh (Co Borrower 1)	25-02-2023/ Rs. 8,57,512/- (Eight lakh Fifty Seven Thousand Five Hundred Twelve Only) NPA (08-01-2023)	Plot No. 34 Rich Fields, Jambrung Vill: Jambrung Karjat, Raigad Raigad Maharashtra:- 410201
(LC No. 04500007732 of Thane Branch) Sardar C Bind (Borrower) Kismati Devi Sardar Bind (Co Borrower 1)	25-02-2023/ Rs. 11,48,913/- (Eleven lakh Forty Three Thousand Nine Hundred Thirteen Only) NPA (08-01-2023)	Shop No. 3, Gr Floor, Ram Kutri Chsl, J Patil Road Near Tapovan Vidyalay Bhayander (E) Thane Maharashtra:- 401105
(LC No. 11300005941 of Panvel Branch) Anjali A Gawali (Borrower) Amol Bhaskar Gawali (Co Borrower 1)	25-02-2023/ Rs. 44,57,977/- (Forty Four lakh Fifty Seven Thousand Nine Hundred Seventy Seven Only) NPA (08-01-2023)	Flat No 605, 6th Floor, C Wing Dhara Complex, Plot No 21, Sector 8 Near Axis Bank, Kamotha, Navi Mumbai Raigad Maharashtra :- 410206
(LC No. 05000053367 of Mumbai Metro Branch) Abdul Munaf Noor Mohammed (Borrower) Durenayab Abdul Munaf (Co Borrower 1)	25-02-2023/ Rs. 56,39,550/- (Fifty Six lakh Thirty Nine Thousand Five Hundred Fifty Only) NPA (08-01-2023)	Flat No. 1101, 11th Floor, Wing 1 Liv Smart, Premiere Road, Opp. Don Bosco Institute of Technology, Kurla West, Mumbai Mumbai Suburban Maharashtra:- 400071
(LC No. 26200000582 of Dahanu Branch) Vivek Kumar S Singh (Borrower) Ragini Singh (Co Borrower 1)	25-02-2023/ Rs. 14,79,591/- (Fourteen lakh Seventy Nine Thousand Five Hundred Ninety Nine Only) NPA (05-01-2023)	Address:- Shop No. 10 Ground Floor Balaji Developer Kulgaon Badlapur Thane Landmark: Gaodevi Talao City: Thane Pin: 421503 State: MH Country: Indian
(LC No. M0036398 of Thane Branch) Jitesh Wagh (Borrower) Vikas Fakira Wagh (Co Borrower 1)	25-02-2023/ Rs. 6,97,768/- (Six lakh Ninety Seven Thousand Seven Hundred Sixty Eight Only) NPA (03-11-2022)	Flat No. 105 1st Floor Building No 5 Om Siddhivijaya Chsl Vashi Naka Mahada Colony Road Off Mahul Road Mumbai Suburban Near Vinay High School Mumbai 400074 MH India
(LC No. M0094795 of Thane Branch) Alpesh Parange (Borrower) Manjula Ganesh Paranje (Co Borrower 1)	25-02-2023/ Rs. 51,995/- (Eight lakh Fifty One Thousand Nine Hundred Ninety Six Only) NPA (03-11-2022)	Flat No. 105 1st Floor Building No 5 Om Siddhivijaya Chsl Vashi Naka Mahada Colony Road Off Mahul Road Mumbai Suburban Near Vinay High School Mumbai 400074 MH India
(LC No. P0007947 of Thane Branch) Sunita Thorat (Borrower) Nitin Haribhai Thomat (Co Borrower 1)	25-02-2023/ Rs. 23,73,229.08/- (Twenty Three lakh Seventy Three Thousand Two Hundred Twenty Nine Only and Eight Paise) NPA (03-01-2023)	Shop No. 7 Ground Floor C T S 100/12 Plot 3 S No. 120 Pt Hissa 1/2 Near Apt Chl Nr Mamata Kshatrina Hall Junction 07 Tn bhil Pada Road Samam Simy Mang Kanjum Kurla Bhandup (W) Mumbai 400070

If the said Borrowers shall fail to make payment to PCHFL as aforesaid, PCHFL shall proceed against the above secured assets under Section 13(4) of the said Act and the application for the sale of the said assets as per the guidelines laid down by the RBI. It was observed by the Wilful Defaulter Screening Committee that the Borrower Company and its Directors and Guarantors had prima facie committed various wilful irregularities/default as detailed hereunder and accordingly meets the criteria to be classified as wilful Defaulter in terms of the guidelines laid down by the RBI.

The irregularities/default/evidences as extracted out by the screening committee and directed to be communicated to the Borrower Company and its Directors and Guarantors calling for their submission as to why they should not be a declared as wilful defaulter as per RBI guidelines are enumerated as under:

Cause of Action:

- Capacity to Pay but unwilling to pay in terms of clause 2.1.3(a)
- Siphoning of Funds in terms of clause 2.1.3(c) of RBI Master Circular on Wilful Defaulter dated 01.07.2015

Evidences/Events of Wilful Default:

- Capacity to pay but unwilling to pay
- Combined net Worth of the borrower/guarantor as on 31.03.2019 was Rs. 11.56 Cr as per the sanction letter dated 24.07.2020 but despite having sufficient capacity, the borrower/guarantor has not repaid any amount.

Siphoning of Funds:

- As per the last stock statement submitted by the borrower dated 20.06.2020 the total stock as on 31.03.2020 was Rs. 1.77 Cr and sundry debtors was Rs. 41.23 Cr but when visited by the Bank's Officers on 08.09.2021, they found that the Borrower's office was named as JDK Construction and Crescent Leasing Ltd. Promoter Director Mr. Mr. Deepak Kumar Prajapati was available at the unit during the visit and he informed that they have closed down the business transaction in the company. Hence this clearly shows that borrower has closed down the business and disposed of the stock, realized the proceeds but not reduced the outstanding dues of the Bank Leading to siphoning of the funds in term of RBI Master circular on Wilful Defaulter dated 01.07.2015.
- Mr. Deepak Prajapati has purchased the Flat No 1301 & 1302 from Mr. Murtuza Mohsin and for this purchase, Mr. Deepak Prajapati has taken home loan to the tune of Rs. 2.90 Cr from our Andheri Branch. Later during the visit of the flat it is discovered the transfer formalities in the name owner/mortgagor has not effected in the Society record. In this connection branch has written a letter to the society and in response to this letter Society in its letter dated 02.03.2022 has informed that Flat No 1301 & 1302 are allotted to Mr. Murtuza Mohsin and Mr. Murtuza Mohsin has written a letter dated 17.12.2018 to the society, instructing society not to transfer the said flats on account of suit filed before High Court against Mr. Deepak Prajapati. In view of the above it is clear that intention of promoter director, Mr. Deepak Prajapati was intentional deliberate and calculated to defraud the Bank.

In view of the above detailed for Capacity to pay but unwilling to pay in terms of clause 2.1.3 (a) and Siphoning of funds in terms of clause 2.1.3(c) of the RBI Master Circular No. RB/2015-16/1001 DBR.No.CID.BC.22/20.16.003/ 2015-16 dated 01.07.2015, each of you are required by the vDOS C to show cause as to why each of you should not be a declared wilful defaulter for the reported deviation / siphoning of funds/reasons specified hereinabove.

Please ensure that your reply should reach us on or before 18/02/2023, failing which the committee would be constrained to proceed further in the matter based on the evidence on record treating as if you have no reason/explanation to offer in rebuttal.

Date: 22-03-2023
Place: Mumbai
Sd/- (Authorised Officer)
Piramal Capital & Housing Finance Limited

PUBLIC NOTICE

NOTICE IS HEREBY given that Shri Ramesh bhai Kesurdas Doshi purchased the Flat bearing No. G/4 on the ground floor, Shri Ayodhya Niwas Co-Operative Housing Society Ltd. Goddev Naka, B. P. Road, Bhayander (East), Thane 401 105 from M/s. Sohan Builders, Partnership Firm vide Agreement for sale dated 15 July, 1992. (Hereinafter referred to as the "said Property" which is more particularly described in the Schedule here below referred to). Thereafter Shri Rameshbhai Kesurdas Doshi in turns sold and transferred the said Property to Shri Kirit Morari Dedihiya vide Agreement for Sale dated 19th August 1994 and Shri Kirit Morari Dedihiya gifted his rights, title and interest in the said Flat to Shri Vinit Kirit Dedihiya Vide Gift Deed dated 9th February 2014 which is registered on 11th April 2014 with sub-registrar Thane bearing registration number TNN7-2989-2014. The Original Agreement for Sale dated 15 July 1992, executed between Shri Rameshbhai Kesurdas Doshi and M/s. Sohan Builders has been lost, misplaced and could not be traced out despite best efforts.

Anybody in custody of the said original document or any person or persons having any claim against or in respect of the said property or part thereof by way of inheritance, mortgage, possession, sale, gift, lease, lien, charge, trust, maintenance, easements, transfer, license either agitated in any litigation/s or otherwise or any right or interest whatsoever therein are hereby required to make the same known in writing to us at our office 104, Heena Complex, Behind Mangal Murti Hospital, B. P. Cross Road, Bhayander (East), Thane- 401 105 within 14 days from the date of publication hereof with the supporting documents, afterwards, no claim shall be entertained and the same, if any, shall be considered as waived.

SCHEDULE ABOVE REFERRED TO

All that Flat Premises No. G/4 on the ground floor admeasuring about 30.48 sq. mtrs. Built up area in the Building known as Shri Ayodhya Niwas Co-Operative Housing Society Ltd., registered under TNA/(TNYA)/(TC)/9299/1997 situated at Goddev Naka, B. P. Road, Bhayander (East), Thane 401 105 which is constructed upon a plot bearing Old Survey No. 111. New Survey No.89, Hissa No.5/6 admeasuring about 32 Sq.Mts. and the sub-area lying in and about the revenue village Khari and being in registration Sub- Dist & Dist. Thane within the jurisdiction of Mira Bhayander Municipal Corporation, Bhayander, District Thane.

Place : Bhayander
Date : 18/03/2023
Sd/-
Adv. Sonali Tawde

Palghar branch, Thane Zone :- Valrays Building, Manor Road, Palghar-401 404, MH. ■ E-mail : bmr195@mahabank.com.in, bmr195@mahabank.co.in ■ Head Office : Lokmgal, 1501, Shivajinagar, Pune-411 005, Maharashtra

[Refer Rule - 8 (i)] POSSESSION NOTICE (For Immovable Property)

WHEREAS, The undersigned being the Authorised Officer of the Bank of Maharashtra under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of the powers conferred under Sub-Section (12) of Section 13 read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued Demand Notice dated 02.11.2022 calling upon the borrower/s Mr. Raju Bangashwar Singh & Mrs. Puja Bangashwar to repay the amount mentioned in the notice Term loan ₹ 17,49,818/- + other legal expenses not debited in the account at present within 60 days from the date of receipt of the said Notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on this 18th day of March of the year 2023.

The borrower in particular and the Public in General is hereby cautioned not to deal with the property and any dealings with the properties will be subject to the charge of the Bank of Maharashtra for an amount Term loan ₹ 17,49,818/- + other legal expenses not debited in the account at present within 60 days from the date of receipt of the said Notice.

Description of the Movable / Immovable property

Flat No 101, 1st floor, Nidhi Palace, Vill. Mahim, Mahim Road, Palghar-401 404 admeasuring 63.56 sq. mt. (BA) in the name of Mr. Raju Bangashwar Singh and Mrs. Puja Raju Singh

Date : 18.03.2023
Place : Palghar.
Mr. Aditya Nath Jha, Chief Manager / Asst. Gen. Manager & Authorized Officer, FOR BANK OF MAHARASHTRA

Public Notice For E-Auction For Sale Of Immovable Properties

Sale of Immovable property mortgaged to IFIL Home Finance Limited (Formerly known as India Infoline Housing Finance Ltd.) (IFIL-HFL) Corporate Office at Plot No. 88, Udyog Vihar, Phase-V, Gurgaon-122015 (Haryana) and Branch Office at: IFIL House, Sun Infotech Park Road No. 16V, Plot No.B-23, Thane Industrial Area, Wagla, Thane-400029 under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002(hereinafter "Act"). Whereas the Authorized Officer ("AO") of IFIL-HFL had taken the possession of the following properties pursuant to the rule issued U/S 13(2) of the Act in the following loan accounts/prospect nos. with a right to sell the same on "AS IS WHERE IS BASIS & AS IS WHAT IS BASIS" for realisation of IFIL-HFL's dues. The Sale will be done by the undersigned through e-auction platform provided at the website: www.bankauctions.com.

Borrower(s) / Co-Borrower(s) / Guarantor(s)	Demand Notice Date and Amount	Description of the Immovable property/ Secured Asset	Date of Symbolic Possession	Reserve Price
1.Mr. Dharmesh Hasmukhbhai Shah 2.Bharti Hasmukh Shah 3.Simple Nimesh Shah 4.Mona Dharmesh Shah 5.Nimesh Hasmukhbhai Shah (Prospect No. 721961)	26-Nov-2019 Rs.17,82,865/- (Rupees One Crore Seventeen Lakh Eighty Two Thousand Eight Hundred Sixty Five Only) Bid Increase Amount Rs. 1,00,000/- (Rupees One Lakh Only)	All that part and parcel of the Property Bearing Flat No. 304, 5 Wing, admeasuring 743.79 sq. ft. "Parijat Towers", Village Tungave, Saki vihar Lake Road, L-Ward, Kurla West, Andheri East, Mumbai - Maharashtra-400072. (Super built up area admeasuring 1080 sqft)	10-Jun-2020 Total Outstanding As On Date 10-Mar-2023 Rs. 1,57,15,947/- (Rupees One Crore Fifty Seven Lakh Fifteen Thousand Nine Hundred Forty Seven Only)	Rs.1,43,84,000/- (Rupees One Crore Forty Three Lakh Eighty Four Thousand Only) Earnest Money Deposit (EMD) Rs. 14,38,400/- (Rupees Fourteen Lakh Thirty Eight Thousand Four Hundred Only)
1. Mrs. Mamta Sanjay Mathrawala 2. Mr. Sanjay Vasant Mathrawala (Prospect No. 721694)	21-Nov-2019 & Rs.1,18,57,175/- (Rupees One Crore Eighteen Lakh Fifty Seven Thousand One Hundred Seventy Five Only) Bid Increase Amount Rs.1,00,000/- (Rupees One Lakh Only)	All that part and parcel of the Property Bearing Flat No 604, 6th Floor, B Wing, Parijat Towers, Village Tungave, Taluka kurla, Mumbai Suburban District, Baji Pasakar marg, Saki-Vihar Lake Road, Mumbai - Maharashtra -400072 (Super built up area admeasuring 1080 sqft)	10-Jun-2020 Total Outstanding As On Date 10-Mar-2023 Rs. 1,59,26,532/- (Rupees One Crore Fifty Nine Lakh Twenty Six Thousand Five Hundred Thirty Two Only)	Rs. 1,43,10,000/- (Rupees One Crore Forty Three Lakh Ten Thousand Only) Earnest Money Deposit (EMD) Rs. 14,31,000/- (Rupees Fourteen Lakh Thirty One Thousand Only)

Terms and Conditions:-

- For participating in e-auction, intending bidders required to register their details with the Service Provider: <https://www.bankauctions.com>, well in advance and has to create the login account, login ID and password. Intending bidders have to submit / send their "Tender FORM" along with the payment details towards EMD, copy of the KYC and PAN card at the above mentioned Branch Office.
- The bidders shall improve their offer in multiple of amount mentioned under the column "Bid Increase Amount". In case bid is placed in the last 5 minutes of the closing time of the auction, the closing time will automatically get extended for 5 minutes.
- The successful bidder shall deposit 25% of the bid amount within 24 hours of the closing of bid price by the AO and the balance 75% of the bid amount within 15 days from the date of confirmation of sale by the secured creditor. All deposit and payment shall be in the prescribed mode of payment.
- The purchaser has to bear the cess, applicable stamp duty, fees, and any other statutory dues or other dues like municipal tax, electricity charges, land and all other incidental costs, charges including all taxes and rates outgoings relating to the property.
- Bidders are advised to go through the website: <https://www.bankauctions.com> and <https://www.ifil.com> home-loans/properties-for-auction for detailed terms and conditions of auction sale & auction application form before submitting their Bids for taking part in the e-auction sale proceedings.
- For details, help procedure and online training on e-auction prospective bidders may contact the service provider E mail ID: support@bankauctions.com, Support Helpline Numbers @7291981124/25/26 and for any query related to Property details, Inspection of Property and Online bid etc. call IFIL HFL toll free no. 1800 2672 4980 from 08:30 hrs to 18:00 hrs between Monday to Friday or write to email: auction.bids@ifil.com and email: auction.bids@ifil.com
- Notice is hereby given to above said borrowers to collect the household articles which were lying in the secured asset at the time of taking physical possession within 7 days, otherwise IFIL-HFL shall not be responsible for any loss of property under the circumstances.
- Further the notice is hereby given to the Borrower/s, that in case they fail to collect the above said articles same shall be sold in accordance with Law.
- In case of default in payment at any stage by the successful bidder / auction purchaser within the above stipulated time, the sale will be cancelled and the amount already paid will be forfeited (including EMD) and the property will be again put to sale.
- AO reserves the rights to postpone/cancel or vary the terms and condition of tender/auction without assigning any reason thereof. In case of any dispute in tender/Auction, the decision of AO of IFIL-HFL will be final.

STATUTORY 30 DAYS SALE NOTICE UNDER RULE 8 (b) OF THE SARFAESI ACT, 2002

The Borrower are hereby advised along with the above said notice to deposit all ancillary expenses before the date of Tender/Auction, failing which the property will be auctioned/sold and balance dues if any will be recovered with interest and cost.

Place:-Mumbai Date: 22-Mar-2023 Sd/- Authorised Officer, IFIL Home Finance Limited.

इंडियन बैंक Indian Bank

Zonal Office Mumbai South, 2nd Floor, Allahabad Bank Building, Fort, Mumbai - 400023. Phone : 022-22611145 Website : www.indianbank.in

Zo/ Mumbai/legal/2022-23 Date:30/01/2023

Show Cause Notice to M/s. Biotech Initiative Pvt. Ltd. With Mulund (West) under ZO Mumbai (South)

To,

- M/s. Biotech Initiative Private Ltd.
- Deepak Kumar Prajapati (Director/Guarantor), 705/706, 7th floor, Indra Darshan, Building No.14, Oshiwara, Andheri West, Mumbai-400053.
- Mrs. Poonam Prajapati (Director/Guarantor) 705/706, 7th floor, Indra Darshan, Building No.14, Oshiwara, Andheri West, Mumbai-400053.

Dear Sir,

Sub: M/s. Biotech Initiative Pvt. Ltd. With Mulund (West) under ZO Mumbai (South)-Classifying as Wilful Defaulter - Show Cause Notice

This is as per the direction of Wilful Defaulter Screening Committee (WDSC) issued vide its order/decision dated 30.09.2022 and in terms of the findings of the said Screening Committee wherein the committee observes as under:

That, first is Company and 2nd to 3rd are Directors/Guarantors have availed credit facility from our Bank. The aforesaid borrower Company i.e. M/s Biotech Initiative Pvt. Ltd. was sanctioned credit facility and its Guarantor is also availed the credit facility of which details of outstanding dues as on 25/01/2023 is as under:-

Name	Account	Product	Book Balance	MOI	Total
Biotech Initiatives Pvt. Ltd.	6513974230	OD SEC TRADE FINANCE -MCLR 1Y	19700188.24	4345524.928	24045713.17
Biotech Initiatives Pvt. Ltd.	6884754469	MSME-IND GECLS COVID-REPO	3925808	626546.972	4552354.972
Deepak Kumar Prajapati	6577798136	IBHLCOMRE-FLG-ABV75SLMCLR	34915500.64	0	34915500.64
Total Outstanding Dues as on					

नवाकाळ शब्दकोडे-४८१

आडवे शब्द –

३. असमान ५. आपलेपणा ८. तांडा, समूह १०. धूप-दीप-नैवेद्य आरती, इ. उपचारयुक्त पूजा, हलकारती १४. ग्रीसचा बारावा भाग १६. पाळलेली मांजर १७. कटू, अप्रिय १८. कामधंदा नसलेला २२. पूर्वयुष्य २४. पुच्छ २५. वेढा, घेराव २८. थेऊरचा गणपती ३०. एक करोड ३२. लक्ष्मी, रमा ३३. अगोदर ३४. मोठेपणा, गर्दन ३५. शनिवार ३८. खुमखुमी ४०. वाटचाल ४१. नुकसान ४२. तेज ४३. विक्रमाला गोष्टी सांगणारा भुतांचा राजा ४४. छोट्या जलप्रवासाचे वाहन ४६. टाळ्यांचा गजर ४९. पकडणे, टिप्या आंदोलन ५०. अरण्य ५२. दुधाचा विदेशी पदार्थ ५४. परीघ ५५. पंजाबमधली प्रमुख नदी, इरावती ५६. दर्पण ५८. र्शर्त ५९. दय्यम ६१. दासी ६३. उपवासाला चालणारा गोडसर कंद ६५. हेडमास्तर, मुख्य शिक्षक ६७. क्रिकेटच्या बॅटसाठी लागणारे लाकूड, त्याचे झाड ६८. वडील ७०. देवांचा राजा ७१. इमारतीच्या पायातील ओंबडधोबड दगड ७३. पोळी-पुरीसाठी आवश्यक साधन-जोडी ७५. लहान, बोरू, अंगरख्याचा बंद, लांबोळकी कापडी थैली ७७. विशेष ७८. लोणी ८१. वेगळे होणे ८५. बदनामी ८७. विसार, आगाऊ दिलेली रक्कम, उचल ८९. परागकण ९१. औषध ९३. सुकुमार, नाजूक ९४. मणक्याचे खालचे हाड ९५. मांडी ९६. आरंभ ९८. जमीन ९९. स्त्रीच्या दंडावरील दागिना, बाजूबंद १००. डोंगरउताराचा भाग १०१. ब्राह्मण १०३. उडीद १०५. समजणे १०६. बिन मिठाचा स्वयंपाक १०७. देव या चार ठिकाणी म्हणजेच सर्वत्र असतो

उभे शब्द –
१. भुंगा, मुलांचे एक नाव
२. पारतंत्र्य
४. माणसाचे कामक्रोधादी सहा शत्रू
६. रोमांच
७. कीटकांचा प्रादुर्भाव
८. लोकशाहीतील नागरिक
९. उशीर
११. निभाव
१२. बाळाच्या गालावर काजळाचा ठिपका
१३. बस्तान
१५. भांडण
१६. टीका, टिप्पणी
१९. नव्वद अंशाचा कोन
२०. आधार
२१. कलंक
२३. राजकन्या
२४. गोवऱ्या
२६. राजाप्रमाणे देखणा
२७. शत्रूला पूर्ण हरवणे
२८. फाटके कापड
२९. बारा राशींपैकी एक
३१. आनंद
३३. विरोध करणे, टाळणे
३४. कांचनमृग
३५. शाही पलंग
३६. काकडी
३७. विहिरीतून पाणी काढण्याचे साधन
३८. कडा

आता राज्यातील वाळू लिलाव बंद जनतेसाठी ६५० रुपये ब्रास वाळू

■ मुंबई

वाळू माफियांना आळा घालण्यासाठी राज्य सरकारने सोमवारी नवे धोरण जाहीर केले. या धोरणानुसार राज्यात यापुढे सर्व जिल्ह्यांत वाळूचे लिलाव बंद करण्यात येणार आहे, अशी घोषणा महसूल मंत्री राधाकृष्ण विखे-पाटील यांनी विधानसभेत केली. वाळू वातुकीसाठी डंपरला बंदी घालण्यात आली असून, राज्य सरकारच्यावतीने लोकांना घरपोच वाळू पोहोचविण्यात येणार आहे.

जनतेसाठी ६५० रुपये ब्रास इतक्या किमतीला वाळू विक्री करणार असल्याचे स्पष्ट करताना सरकारच्या तिजोरीत थेट रक्कम जमा होणार असल्याचे विखे-पाटील यांनी सांगितले. मुंबईत आकारण्यात येणारा अकृषिक कर रद्द करण्याबाबत सरकार सकारात्मक असल्याचेही ते म्हणाले. काल विधानसभेत सन २०२३-२४ च्या अर्थसंकल्पातील महसूल आणि

१	२		३	४		५	६		७	८		९
१०	११		१२			१३			१४	१५		१६
१७				१८	१९	२०		२१		२२	२३	
			२४					२५	२६			२७
	२८		२९			३०		३१			३२	
३३				३४			३५	३६		३७		
	३८		३९			४०			४१		४२	
४३			४४		४५	४६	४७		४८		४९	
	५०	५१		५२					५३			
५४				५५		५६	५७		५८		५९	६०
	६१		६२		६३	६४		६५			६६	
	६७			६८	६९		७०			७१	७२	
७३						७४			७५	७६		
	७७					७८	७९		८०	८१	८२	८३
८४		८५	८६			८७	८८		८९	९०		
९१	९२			९३			९४				९५	
	९६		९७							९८		
९९			१००			१०१	१०२		१०३	१०४	१०५	
		१०६			१०७							

मुरबाडमध्ये तापाच्या रुग्णांमध्ये वाढ

■ मुरबाड, प्रतिनिधी

मुरबाड तालुक्यातील काही भागांत अवकाळी पावसाने लावलेली हजेरी व वातावरणातील सतत होणाऱ्या बदलामुळे तालुक्यातील नागरिकांचे आरोग्य धोक्यात आले आहे. तर सरकारी व खासगी रुग्णालयात व्हायरल फीवरचे रुग्ण मोठ्या प्रमाणात वाढ झाल्याचे आढळून येत आहे. अवकाळी पावसाने भाजीपाल्याचे, उन्हाळी पिकांचे मोठ्या प्रमाणावर नुकसान झालेले पहायला मिळालं तर सततच्या वातावरणातील बदलामुळे नागरिकांचे आरोग्य धोक्यात आले असल्याचे दिसून येत आहे.

धारावी पुनर्विकास नियमानुसारच! देवेंद्र फडणवीस यांची माहिती

» पान ३ वरून

याप्रश्नी आमदार वर्षा गायकवाड यांनी विधानसभेत लक्ष्यवेधीच्या माध्यमातून प्रश्न उपस्थित केला होता. त्याला उत्तर देताना उपमुख्यमंत्री देवेंद्र फडणवीस यांनी वरील माहिती दिली.

यावेळी उपमुख्यमंत्री देवेंद्र फडणवीस यांनी या निविदा प्रकल्पाची सविस्तर माहिती सभागृहाला दिली. ज्याच्याकडे पद आहे, तोच हा प्रकल्प करू शकतो. प्रकल्प पूर्ण करतानाच त्यांची आर्थिक पावता आहे की नाही, हे आपण तपासून पाहिले आहे. तर या निविदा प्रक्रियेत ज्या अटी आणि शर्ती नमूद करण्यात

आल्या आहेत त्यानुसार हे कंत्राटदार १०० टक्के प्रकल्प पूर्ण करू शकतात, अशी परिस्थिती खात्री झाल्यानंतरच त्यांना सहमती पत्र देण्यात येणार आहे. हा प्रकल्प गेल्या अनेक वर्षांपासून चर्चेत आहे. पुनर्विकास करताना तेथील नागरिकांचे जवळपासच पुनर्वसन करावे, ही एक प्रमुख मागणी होती. आता आपल्याला येथील रेल्वेची जागा मिळाली असून, यासाठी ८०० कोटी रुपये राज्य सरकारकडून देण्यात आले आहे. त्यामुळे या निविदा प्रक्रियेत ज्या अटी आणि शर्ती आहेत, त्या पूर्ण केल्यानंतरच सर्व प्रक्रिया पूर्ण केली जाणार असल्याचे त्यांनी यावेळी जाहीर केले.

	वकील पांडुरंग खबरेकर
कल्याण येथील मे. दिवाणी न्यायाधिश, व. स्तर, कल्याण यांचे न्यायालयात विवाह याचिका नं. ६३१/२०२१ नि. क्र. ९ ... अर्जदार	
स्वाती मनोज कदम	विरुध्द
मनोज मनोहर कदम	... सामनेवाला
या जाहीर नोटीसीने सूचित करण्यात येते की, अर्जदार यांनी कल्याण येथील मे. दिवाणी न्यायाधिश, व. स्तर, कल्याण यांचे न्यायालयात हिंदू विवाह कायदा कलम १३ (१) (अम-१) प्रमाणे घटस्फोट मिळविणेकामी विवाह याचिका दाखल केलेली आहे. सदर याचिकेमध्ये सामनेवाले यान समन घाटबंद असता सामनेवाला हे सदरणा पत्त्यवर मिळून आलेले नाही. तरी सदरहू केमची पुढील कोष्ट २१/०५/२०२३ अशी नेमलेली असून सदरहू वाढलेस सामनेवाले हे स्वतः अथवा वकीलमार्फत मे. न्यायालय हाजर व रोल्लियस अर्जदाराच्या बाजूने एकलकी निकाल दिले जातील व त्यानंतर अलीकड हाकती विकतार घेतल्या जाणार नाही याची नोंद घ्यावी. ही नोटीस आज दि. २५/०३/२०२३ रोजी माझघ सहीने व न्यायालयच्या निवडवर्गान्वये दिली आहे.	
सही/ लिपीक	हुकुमबन्धन सही/ सहायक अधिक्षक दिवाणी न्यायाधिश, व. स्तर, कल्याण
	कोर्टाचा शिक्का

FINKURVE FINANCIAL SERVICES LIMITED Corporate Office : Trade World, D-Wing, 2nd Floor, 202, Kamala Mill Compound Lower Parcel (W), Mumbai, Maharashtra - 400013
PUBLIC NOTICE
जनतेस हे कळविण्यात येते की Finkurve Financial Services Limited , through his facilitated partner Augmont Gold Tech Pvt. Ltd., On 24.03.2023 at 10:00 am, Augmont Gold For ALL Shop No. 1, Mahajan Apartment, opp. Panchayat samiti, main Bajarpeth, Murbad (M.S.) Pin - 421401. (पत्ता) येथे हाणून ठेवलेल्या सोन्याच्या दागिन्यांचा लिलाव आयोजित करण्यात येणार आहे. लिलाव केले जाणारे सोन्याचे दागिने जे आपल्या पैशांची बाकी भरू शकले नाहीत अशा आमच्या अनेकग्राहकांच्याकर्जाच्या खाल्यांचे आहेत. लिलावाची नोटिस क्यदेशीररूपे या कर्जदारांना पाठविलेली आहे. लिलाव केे जाणारे सोन्याचे दागिने शाळेच्या नावासह खाली उल्लेख केलेल्या अनेकग्राहकांच्या धर्कित कर्ज खाल्याशी संबंधित आहेत.
MURBAD : MURB-61061, MURB-98897.
For More Details, Contact: CHIRAG DOIFODE Mob. 7977428496 (Reserves the right to alter the number of accounts to be auctioned & / postpone / cancel the auction without any prior notice)



MAHAVITARAN
Maharashtra State Electricity Distribution Co. Ltd.

e-Tender Notice

Following Tender for Empanelment of Agencies for Breakdown Maintenance of LT/HT overhead lines, LT/HT underground cables and Transformers under VIRAR DIVISION , VASAI Circle is invited in prescribed Tender forms for the Works/Items from reputed E-registered contractors with MSEDCL as below:

Tender Number	Name of Tender	Tentative Tender Amount(Lac)	Tender Fee
EE/VRR/T/BM DTC/T-24	Breakdown maintenance of DTC	30.00	Rs.1000+ GST
EE/VRR/T/BM LT/T-25	Breakdown maintenance of LT Line and Cables	30.00	
EE/VRR/T/BM HT/T-26	Breakdown maintenance of HT Line and Cables	30.00	

The tender documents are available at our website <https://etender.mahadiscom.in/ eatApp/> from dt:20.03.2023 to dt: 27.03.2023. For updates regarding extension of last submission dates and other queries please visit to our official website of MSEDCL and office.

SD/-

EXECUTIVE ENGINEER, VIRAR DIVISION

TENDER NOTICE Sealed Item Rate tenders are invited for Civil, Waterproofing, Plumbing, Painting & Miscellaneous Work of
NEW VAIBHAV COMPLEX CHSL
Geeta Nagar Phase III, Behind Sai Petrol Pump, Balaji Road, Mira Road (E), Thane - 401 107. <i>Tender forms are available at Society's Office</i>
From- 22/03/2023 to 04/04/2023 Time:- 11.00 a.m to 6.00 p.m Project Consultant
VERSATILE CONSULTING ENGINEERS
Tel: 9920115458 / 9702382756 Cost of tender document Rs. 3,000/- payable by Pay Order in favour of Society. (Non Refundable)

मुंबईत मार्च महिन्यात पावसाळ्यासारखा पाऊस

» पान ३ वरून

मुंबई आणि ठोणेकरांना ऐन मार्च महिन्यात पावसाळी ऋतुचा अनुभव आला. महाराम्रात अवकाळी दरम्यान राज्यातील विदर्भामध्ये बुलढाणा, अकोला, अमरावती, मुंबईच्या नायगाव पोलीस मैदानावर आज पोलीस भरतीची मैदानी चाचणी होती. या भरतीसाठी राज्यभरातून उमेदवार मुंबईत दाखल झाले होते, पण अवकाळी पावसामुळे मैदानात चिरवल झाला आणि चाचणी पुढे ढकलली. मुंबईत उडणाऱ्या अवकाळी पावसाचा फटका पोलीस भरतीसाठी आलेल्या उमेदवारांना बसला आहे.

वाशिम, यवतमाळ, वर्धा, नागपूर, भंडारा, गोंदिया, चंद्रपूर, गडचिरोली या उपपदकांना वादळी भागात जोरदार पाऊस होण्याची शक्यता

डाळिंब या फळबागांसह राज्यातील कांदा उत्पादकांना वादळी पावसाचा मोठा फटका बसला आहे.

पुढील २४ तासांत छत्तीसगड, ओडिशा, झारखंड, पश्चिम बंगाल, तामिळनाडूचा काही भाग, उत्तर किनारपट्टीवरील आंध्र प्रदेश आणि ईशान्य भारतात हलका ते मध्यम पाऊस पडण्याची शक्यता आहे. उत्तर प्रदेश, पंजाब, हरियाणा, मध्य प्रदेश, तेलंगणा, राजस्थान आणि दिल्लीच्या काही भागात हलक्या पावसाची शक्यता आहे. पश्चिम बंगाल, ईशान्येत २३ मार्चपर्यंत मध्यम पावसाची शक्यता आहे, असा अंदाज हवामान विभागाने वर्तवला आहे.

रचा
णव

**e-Tender Notice**

Following Tender for Empanelment of Agencies for Breakdown Maintenance of LT/HT overhead lines, LT/HT underground cables and Transformers under VIRAR DIVISION , VASAI Circle is invited in prescribed Tender forms for the Works/Items from reputed E-registered contractors with MSEDCL as below:

Tender Number	Name of Tender	Tentative Tender Amount(Lac)	Tender Fee
EE/VRR/T/BM DTC/T-24	Breakdown maintenance of DTC	30.00	Rs.1000+ GST
EE/VRR/T/BM LT/T-25	Breakdown maintenance of LT Line and Cables	30.00	
EE/VRR/T/BM HT/T-26	Breakdown maintenance of HT Line and Cables	30.00	

The tender documents are available at our website <https://etender.mahadiscom.in/ eatApp/> from dt:20.03.2023 to dt: 27.03.2023. For updates regarding extension of last submission dates and other queries please visit to our official website of MSEDCL and office.

SD/-
EXECUTIVE ENGINEER, VIRAR DIVISION

३९. फूल, मुलींचे एक नाव
४२. चरा
४५. बोलबच्चन
४७. राजाचा लेखनिक
४८. पातळ भाजी वाढून घेण्याचे साधन, खेळी
५१. दूध आटलेली गाय, करवंटी
५३. वितरण
५६. रोपाच्या बुंध्याभोवती पाणी घालण्यासाठी केलेला खळगा, नदीचे पात्र
५७. दोन सागरांना जोडणारा पाण्याचा अरंद पट्टा
५८. शिक्षक
६०. हुण्या
६१. व्यायाम
६२. कोणत्याही एकाच रंगाची गाय
६४. झोपडीचे दार
६६. बाजू, कैवार
६७. वेढा
६९. छोटे ताट
७२. पाणकोंबडी
७४. एक अप्सरा, शकुंतलेची आई
७६. डोक्याला बांधायचा रुमाल
७९. नवरदेवाची आई
८०. ओल्या गव्हाचा कोंडा
८२. सूर्य
८३. चुकीचा युक्तिवाद
८४. दुःख
८६. मोठ्या वावटळीचा प्रकार
८७. ताकीद, तंबी
८८. हलवता येणारे
९०. गलबत
९२. पुराणातील एक नाग
९५. फुलातील केसर
९७. नौका
९८. बैलगाडीचा प्रकार
९९. बोलणे
१०१. भाजी चिरण्याचे साधन
१०२. स्तोम, महत्त्व
१०३. केसांच्या तेलालाठी एक वनस्पती
१०४. सहावी तिथी
१०५. पहाट, पुराणात अनिरुद्धाची बायको

नवाकाळ कोडे क्रमांक ४८० चे उत्तर

आडवे शब्द :
२. रक्त
३. बऱ्याबोलांने
६. बैठे काम
८. अतिरिक्त
९. सार
१०. महाल
१३. भात
१४. चंबूबाळो
१५. साकेत
१६. कडोसरी
१७. वाद
१८. वादी
१९. पुळी
२०. भाग्य
२१. तन मन धन
२४. शंका
२५. कर
२६. शक
२७. पवन
२९. रमणी
३०. समरगीत
३२. संधान साधणे
३५. सरकारपणे
३७. पुरा
३९. कळी
४१. हसणे
४३. सरसकट
४६. वैमनस्य
४८. अहिल्या
४९. कामकाज
५१. शाम
५३. राणीव
५५. विडी
५६. पायंडा
५७. वापरणे
५८. पालक
६२. भोग
६३. लीज
६४. ताल
६५. अंदाज
६७. तमा
७१. आकाशंगा
७३. वक्र
७४. जर्मन शेफर्ड
७७. डरकाळी
७८. कोशिंबीर
८०. द्रुम
८१. सतत
८२. आवक
८३. कपी
८५. कडकी
८६. दर्भ
८७. घराणे
८९. तगणे
९१. अग्नी
९२. साजूक
९३. सालस
९५. मात
९६. कोठार
९७. विनापत
९८. हरकलेला
उभे शब्द :
१. चिंतित
२. रक्तचंदन
३. बरबादी
४. बोऱ्या
५. नेमके
६. बैल
७. काणाडोळा
करणे
८. अभावितपणे
९. सागवान
११. हातभार
१२. हरीण
१५. साळी
१७. वामन
१९. पुकारणे
२२. नव
२३. धडधाकट
२५. कणीस
२६. शमवणे
२८. शिसा
३०. सकस
३१. तथ्य
३३. नळी
३४. धणे
३६. रहस्यमय
३७. पुरवणी
३८. रास
४०. होम
४२. गहिवरणे
४४. कल्ला
४५. पाम
४६. वैजयंती
४७. नशा
४९. काडी
५०. कापा
५२. नवागत
५३. रामलीला
५४. वषा
५५. विकल
५९. लता
६०. पोस्टकार्ड
६१. पैदा
६५. अंगारक
६६. जवळीक
६८. माशी
शिकणे
६९. अंदर
की बात
७०. वर्म
७१. आफत
७२. गंडवणे
७४. जमदग्नी
७५. नस
७६. शेतमजूर
७९. बीड
८२. आराधना
८४. पीत
८८. कौल
९०. गमक
९१. अळू
९२. साठा
९३. सात
९४. सह
९५. माला

	वादीतर्फे वकील श्री पी. पी. सुर्वे
जाहीर समनस	
रत्नागिरी येथील मे. ३२ सह दिवाणी न्यायाधीश, क. स्तर, (श्रीम. यादव सो.) यांचे न्यायालयात मुक्राम - रत्नागिरी.	
	रे. मु. सं. १९९१ / २०१५ निशाणी क. १०४ ... वादी.
चंद्रकला चंद्रकांत सावंत विरुद्ध, भिकाणी गंगाराम वाने मोरे ३९	... प्रतिवादी.
मेसरी तारीख २४/०४/२०२३	प्रति, प्रतिवादी नं.- १. र.मेश श्रीपत शिर्के, १५. मुशिला श्रीपत शिर्के, १६. वत्सला श्रीपत शिर्के प्र.वादी नं.१४ ते १६ सर्व रा. मु. पो. आवलोली, ता. गुहागर जिल्हा रत्नागिरी १७. कमल शांताराम कदम रा. मु. काताळे पो. पंढरी, ता. गुहागर जिल्हा रत्नागिरी १९. अंतत बुकाकाम गणवे २१. संगिता तुकाराम गणवे प्र.वादी नं १९ व २१ रा. मु. शिर्हे, मावलत वाडी, ता. संगमेश्वर जिल्हा रत्नागिरी २४. मुशिली मधुसूत लाड पुर्वधर्मीची वृष्ठा पांडुरंग शिर्के, रा. मु पो नैतवडे शिर्केवाडी, ता.जिल्हा रत्नागिरी २७अ. विजय दत्ताराम घाग, २७ब. विनीत दत्ताराम घाग, २७क. संगिता दत्ताराम घाग, २८. शोडुंग गोपाळ पवार, ३०अ. निता भाऊराम पवार, ३०ब. निलेश भाऊराम पवार ३०क. रितु भाऊराम पवार, ३२. यशु गोपाळ पवार, ३३. कला गोपाळ पवार, ३४. मालती गोपाळ पवार ३६. चंद्रकांत कृष्णा पवार ३७. सुर्वकांत कृष्णा पवार, ३८. कल्पना कृष्णा पवार, ३९. वासंती कृष्णा पवार प्र. वादी नं २७अ ते २७क, २८, ३० अ ते ३०क ३२ ते ३४ व ३६ ते ३९ रा. मु. पो. शिर्हे (सातभाईवाडी) ता. संगमेश्वर जिल्हा रत्नागिरी ज्याअर्थी वादी यांनी प्रतिवादी विरुद्ध प्रस्तुतचा दावा सरस-निरस वाटप होऊन मिळणेकाला दाखल केला आहे. प्रस्तुत दाव्याचे कामी तुम्ही प्रतिवादी मणून पक्षकार आहात. याकामी आपणामे देवोळेवळी न्यायालयामार्फत समन घाटविण्या आले. पंतु समनन्ची बजावणी होऊ शकलेली नाही. तसेच वादी यांनी आपला अन्य पत्ता शोधून काढण्यापासू प्रयत्न केला पंतु आपला पत्ता शोधुनही सापडला नाही. वादी यांचेकडे तुमचे घर नसू पत्ता हाथ एकेमेच पत्ता उपलब्ध आहे. सवय तुमचेच बजावणी करणेसाठी पेरलला नोटीस देऊन समनची बजावणी करणे आवश्यक बाल्बाने प्रस्तुत जाहिर नोटीस प्रसिध्ध करण्यात येत आहे. त्याअर्थी तुम्ही प्रतिवादी नं १४ ते १७, १९, २१, २४, २७अ ते २७क, २८, ३०अ ते ३०क, ३२ ते ३४ व ३६ ते ३९ यांना या जाहीर समनान्ने असे कळविणेत येते की, वर नमूद दाव्याचे कामी आपणामे कैफियत वा म्हणणे सादर करवयाचे असल्याम आपण ते वर नमूद न्यायालयात स्वतः किंवा तिसर निर्दिष्ट केलेल्या वकिलामार्फत उपस्थित राहून नेमली तारीख २४/०४/२०२३ रोजी सकाळी ११.०० वाजता सादर करावे, यात कसूर करू नये. अन्यथा सदरहू दाव्याचे कामी न्यायाचे घट्टीने पुढील योग्य ते आदेश केले जातील, याची नोंद घ्यावी.
आज तारीख १४/०३/२०२३ रोजी माझे सहोने व न्यायालयाच्या शिक्क्यानिशी दिले. तयार करणार.	सही/- (श्रीम. की. पी. चव्हाण) क. लिपिक, दिवाणी न्यायालय, व. स्तर, रत्नागिरी.
	शिक्का (ए. एस. कावळे) प्रभारी अधीक्षक, दिवाणी न्यायालय, व. स्तर, रत्नागिरी.

सुचारित फॉर्म जी मुंबई येथे सीएनएफ एजन्ट, वाहतूक उद्योग यामध्ये कार्यरत प्रोटोकॉल मरिन सहईसेस प्रायव्हेट लिमिटेड करिता स्वारस्य अभिव्यक्तीचे आमंत्रण (भारतीय नादारी आणि दिवाळखोरी मंडळ (कॉर्पोरेट व्यवहारांकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६, च्या विनियमन ३६ए (१) अन्वये)		
संबंधित तपशील		
१.	कॉर्पोरेट ऋणकोचे नाव व पॅन/सीआयएन/एलएनपी क्र.	प्रोटोकॉल मरिन सहईसेस प्रायव्हेट लिमिटेड सीआयएन: U63090MH2001PTC133857
२.	नॉंदपीकृत कार्यालयाचा पत्ता	११०२/ए, १५ वा मजला, युनिव्हर्सल मॅनेजिरिंक, पी.एल.सोखेंहे मार्ग, वेंकूट (५), मुंबई महाराष्ट्र-४०००४३ भारत.
३.	वेबसाईटचे यूआरएल	-
४.	बंदूईसय अवल संपत्ती असलेल्या जागेचा तपशील	११०२/ए, १५ वा मजला, युनिव्हर्सल मॅनेजिरिंक, पी.एल.सोखेंहे मार्ग, वेंकूट (५), मुंबई महाराष्ट्र-४०००४३ भारत.
५.	मुख्य उत्पादने/सेवांची र्थाणित क्षमता	लागू नाही
६.	गत वित्तीय वर्षामध्ये विक्री झालेली मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	लागू नाही
७.	वर्गीयारी/कामगारांची संख्या	३
८.	गत उपलब्ध दोन वर्षांची वित्तीय विवरणपत्रे (वेळापत्रकासह), धनकांची यादी, त्यामंदरतच्या प्रक्रियेच्या घटनेच्या संबंधित तारखा समाविष्ट असलेले पुढील तपशील उपलब्ध असण्याचे विकायः	आरपी यॉना ईमेल लिहून प्राप्त करता येईल
९.	संकेताच्या कलम २५(२)(ए) अन्वये ठराव अर्जादाराची पात्रता उपलब्ध असण्याचे विकायः	ठराव योजना सादर करण्याकरिता स्वारस्य अभिव्यक्तीकरिता तपशीलवार आमंत्रणामध्ये ("आमंत्रण") पात्रता निकष नमूद केले आहेत.
१०.	स्वारस्य अभिव्यक्तीची स्वीकारण्याकरिता अंतिम दिनांकः	६ एप्रिल, २०२३
११.	संगाय ठराव अर्जादारांची तपसुकरती यादी पारित करण्याचा दिनांकः	१६ एप्रिल, २०२३
१२.	तासुकरती यादीवर आणखी सादर करण्याचा अंतिम दिनांकः	२१ एप्रिल, २०२३
१३.	ईओआयकेचे सादर करण्यासाठी प्रक्रिया ईमेल आवडी	protocolmarine.cirp@gmail.com

सही/-

संयोज मंडाजक

ठराव व्यावसायिक

नॉंदपीकरण क्रमांकः IBB/MPA-001/IP-P02122/2021-22/13523

नॉंदपीकृत पत्ता ः ३/३, मोहनलाल मंडाज, भंडारकर मार्ग, माहोली सेंटर, मुंबई - ४०००१९

प्रोटोकॉल मरिन सहईसेस प्रायव्हेट लिमिटेड करिता

दिनांकः २२ मार्च, २०२३

ठिकाणः मुंबई